

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).17141/2006

(From the judgement and order dated 10/07/2006 in CMWP No. 5385/1998 of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

RAM NAYAK

Petitioner(s)

VERSUS

U.P. STATE SUGAR CORPORATION

Respondent(s)

(With appln(s) for exemption from filing O.T. and prayer for interim relief)

Date: 01/11/2006 This Petition was called on for hearing today.

CORAM :

HON'BLE Dr. JUSTICE AR. LAKSHMANAN

HON'BLE MR. JUSTICE TARUN CHATTERJEE

For Petitioner(s)

Mr. Bharat Sangal, Adv.

Mr. R.R. Kumar, Adv.

Mr. Samyadip Chatterji, Adv.

Ms. Suchita Sharma, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following

O R D E R

Issue notice.

ora)

(A.D. Sharma)

(Phoolan Wati Ar

Court Master

Court Master